

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH:NEW DELHI

...

O.A. No.745 of 1995

New Delhi, this 25th day of April,1995

Hon'ble Shri A. V. Haridasan,Vice Chairman(J)  
Hon'ble Shri K. Muthukumar,Member(A)

Shri Kuldip Singh,  
R/o WZ-45A, Street No.15, Krishna Puri,  
Near Tilak Nagar,  
NEW DELHI 110 018.

... Applicant

By Advocate: Shri D. S. Choudhary

versus


1. Union of India, through  
The Secretary-cum-Chairman,  
Telecommunication Commission,  
Sanchar Bhawan, 20, Ashoka Road,  
NEW DELHI 110 001.
2. The Member Finance,  
Department of Telecommunications,  
Sanchar Bhawan, 20, Ashoka Road,  
NEW DELHI 110 001.
3. The Deputy General Manager (Computers),  
M.T.N.L., Delhi Telephones,  
9th Floor, Chanderlok Building,  
Janpath Road,  
NEW DELHI 110 001.
4. Shri K. K. Kulshrestha,  
ADG and D.I.,  
Department of Telecommunications,  
West Block-I, Wing No.2,  
R. K. Puram,  
NEW DELHI 110 066.

... Respondents

ORDER (Oral)

Shri A. V. Haridasan,VC(J)

After making submissions for quite some time, the  
learned counsel for the applicant seeks permission to  
withdraw the application. The O.A., therefore, is  
dismissed as withdrawn.

  
(K. Muthukumar)  
Member(A)

  
(A. V. Haridasan)  
Vice Chairman(J)

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